I. QUESTIONS
Questions entered in the separate list to be asked and answers given.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2013-2014 and reply by the Finance Minister thereon.

III. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2013-2014.

Demand No. 1
A MINISTER to move that a sum not exceeding ₹ 51,41,50,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 1 – Vidhan Sabha.

Demand No. 2
A MINISTER to move that a sum not exceeding ₹ 75,76,50,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 2 – Governor & Council of Ministers.

Demand No. 3
A MINISTER to move that a sum not exceeding ₹ 150,26,25,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 3 – General Administration.

Demand No. 4
A MINISTER to move that a sum not exceeding ₹ 858,49,76,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 4 – Revenue.

Demand No. 5
A MINISTER to move that a sum not exceeding ₹ 137,49,90,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 5 – Excise & Taxation.
Demand No. 6
A MINISTER to move that a sum not exceeding ₹ 3880,65,90,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 6 – Finance.

Demand No. 7
A MINISTER to move that a sum not exceeding ₹ 546,76,26,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 7 – Planning and Statistics.

Demand No. 8
A MINISTER to move that a sum not exceeding ₹ 1122,08,86,000 for revenue expenditure and ₹ 2005,05,57,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 8 – Buildings & Roads.

Demand No. 9
A MINISTER to move that a sum not exceeding ₹ 8753,76,57,000 for revenue expenditure and ₹ 27,20,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 9 – Education.

Demand No. 10
A MINISTER to move that a sum not exceeding ₹ 373,50,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 10 – Technical Education.

Demand No. 11
A MINISTER to move that a sum not exceeding ₹ 173,80,77,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 11 - Sports & Youth Welfare.
Demand No. 12

A MINISTER to move that a sum not exceeding ₹ 11,45,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 12 – Art & Culture.

Demand No. 13

A MINISTER to move that a sum not exceeding ₹ 1936,12,78,000 for revenue expenditure and ₹ 80,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 13 – Health.

Demand No. 14

A MINISTER to move that a sum not exceeding ₹ 189,00,60,000 for revenue expenditure and ₹ 850,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 14 – Urban Development.

Demand No. 15

A MINISTER to move that a sum not exceeding ₹ 2073,99,60,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 15 – Local Government.

Demand No. 16

A MINISTER to move that a sum not exceeding ₹ 32,97,23,000 for revenue expenditure and ₹ 10,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 16 – Labour.

Demand No. 17

A MINISTER to move that a sum not exceeding ₹ 78,44,80,000 for revenue expenditure and be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 17 – Employment.
Demand No. 18

A MINISTER to move that a sum not exceeding ₹ 180,30,48,000 for revenue expenditure and ₹ 57,20,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 18 – Industrial Training.

Budget Estimates 2013-14
Pages 262-279,559-560

Demand No. 19

A MINISTER to move that a sum not exceeding ₹ 420,12,62,000 for revenue expenditure and ₹ 3,53,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 19 – Welfare of SCs & BCs.

Budget Estimates 2013-14
Pages 254-261, 556

Demand No. 20

A MINISTER to move that a sum not exceeding ₹ 1821,21,19,000 for revenue expenditure and ₹ 2,83,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 20 – Social Security & Welfare.

Budget Estimates 2013-14
Pages 280-306,322-324,557-558

Demand No. 21

A MINISTER to move that a sum not exceeding ₹ 695,87,17,000 for revenue expenditure and ₹ 188,62,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 21 – Women & Child Development.

Budget Estimates 2013-14
Pages 280-309,557-558

Demand No. 22

A MINISTER to move that a sum not exceeding ₹ 71,87,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 22 – Welfare of Ex-servicemen.

Budget Estimates 2013-14
Pages 280-306
Demand No. 23

A MINISTER to move that a sum not exceeding ₹ 258,13,00,000 for revenue expenditure and ₹ 8350,34,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 23 – **Food & Supplies.**

Budget Estimates 2013-14
Pages 401-405,535-542,563-565

Demand No. 24

A MINISTER to move that a sum not exceeding ₹ 1509,36,65,000 for revenue expenditure and ₹ 639,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 24 – **Irrigation.**

Budget Estimates 2013-14
Pages 438-480,567-571

Demand No. 25

A MINISTER to move that a sum not exceeding ₹ 112,33,22,000 for revenue expenditure and ₹ 3,16,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 25 – **Industries.**

Budget Estimates 2013-14
Pages 113-115, 486-495,537-542,573,576

Demand No. 26

A MINISTER to move that a sum not exceeding ₹ 17,46,99,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 26 – **Mines & Geology.**

Budget Estimates 2013-14
Pages 496-499

Demand No. 27

A MINISTER to move that a sum not exceeding ₹ 1071,58,60,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 27 – **Agriculture.**

Budget Estimates 2013-14
Pages 327-344,406-410,419-421,477-479

Demand No. 28

A MINISTER to move that a sum not exceeding ₹ 489,45,00,000 for revenue expenditure and ₹ 20,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 28 – **Animal Husbandry & Dairy Development.**

Budget Estimates 2013-14
Pages 345-379,561
A MINISTER to move that a sum not exceeding ₹ 27,42,35,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 29 – Fisheries.

A MINISTER to move that a sum not exceeding ₹ 265,13,50,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 30 – Forests & Wildlife.

A MINISTER to move that a sum not exceeding ₹ 5,32,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 31 – Ecology & Environment.

A MINISTER to move that a sum not exceeding ₹ 2171,25,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 32 – Rural & Community Development.

A MINISTER to move that a sum not exceeding ₹ 202,67,00,000 for revenue expenditure and ₹ 74,95,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 33 – Co-operation.

A MINISTER to move that a sum not exceeding ₹ 1525,43,00,000 for revenue expenditure and ₹ 182,45,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 34 – Transport.
Demand No. 35 to move that a sum not exceeding ₹ 2,98,95,000 for revenue expenditure and ₹ 24,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 35 – Tourism.

Demand No. 36 to move that a sum not exceeding ₹ 2028,35,34,000 for revenue expenditure and ₹ 109,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 36 – Home.

Demand No. 37 to move that a sum not exceeding ₹ 23,33,90,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 37 – Elections.

Demand No. 38 to move that a sum not exceeding ₹ 1261,56,00,000 for revenue expenditure and ₹ 1064,93,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 38 – Public Health & Water Supply.

Demand No. 39 to move that a sum not exceeding ₹ 191,78,40,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 39 – Information & Publicity.

Demand No. 40 to move that a sum not exceeding ₹ 4295,81,52,000 for revenue expenditure and ₹ 475,68,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 40 – Energy & Power.
Demand A MINISTER to move that a sum not exceeding ₹ 30,40,90,000 for revenue expenditure and ₹ 1,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 41 - **Electronics & IT.**

Demand A MINISTER to move that a sum not exceeding ₹ 322,65,42,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 42 – **Administration of Justice.**

Demand A MINISTER to move that a sum not exceeding ₹ 101,29,66,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 43 – **Prisons.**

Demand A MINISTER to move that a sum not exceeding ₹ 40,44,10,000 for revenue expenditure and ₹ 7,92,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 44 – **Printing & Stationery.**

Demand A MINISTER to move that a sum not exceeding ₹ 1083,54,50,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 45 – **Loans & Advances by State Government.**

**CHANDIGARH:**  
**THE 5TH MARCH, 2013.**

**SUMIT KUMAR,**  
**SECRETARY.**